

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s. Sri Pavana Keerti Hotels India Private Limited

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	M/s. Sri Pavana Keerti Hotels India Private Limited
2.	Date of incorporation of corporate debtor	05.12. 2013
3.	Authority under which corporate debtor is incorporated /registered	ROC, Hyderabad
4.	Corporate Identity No. of corporate debtor	U55101TG2013PTC091509
5.	Address of the registered office and principal office (if any) of corporate debtor	M.NO: 3-6-552 TO 558 & 558/1, MAIN ROAD LEVEL 5,6,7, HIMAYATHNAGAR, Hyderabad, Telangana, India, 500029
6.	Date of closure of Insolvency Resolution Process	20.11.2025
7.	Liquidation commencement date of corporate debtor	20.11.2025 (Copy of order received on 21.11.2025)
8.	Name and registration number of the insolvency professional acting as liquidator	GOVADA VENKATA SUBBARAO IBBI/IPA-003/IP-N-00358/2021-2022/13753
9.	Address and e-mail of the liquidator, as registered with the Board	Rajiv Swagruha Apartments, Flat No. 106, Block A - 05 Classic Diamond Towers, Anand Nagar, GSI Bandlaguda, Next to D-Mart, Hyderabad, Telangana ,500068 Email: govada.subbarao1@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Rajiv Swagruha Apartments, Flat No. 106, Block A - 05 Classic Diamond Towers, Anand Nagar, GSI Bandlaguda, Next to D-Mart, Hyderabad, Telangana ,500068 E. mail: sripavanakeertihotels.rp2@gmail.com
11.	Last date for submission of claims	22.12.2025

Notice is hereby given that the National Company Law Tribunal, Hyderabad has ordered the commencement of liquidation of the **M/s. Sri Pavana Keerti Hotels India Private Limited on 20.11.2025 (Copy of order received on 21.11.2025)**

The stakeholders of M/s. **M/s. Sri Pavana Keerti Hotels India Private Limited** are hereby called upon to submit their claims with proof on or before 22.12.2025, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. **The Forms can be downloaded from <https://ibbi.gov.in/home/downloads>**

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

GOVADA VENKATA SUBBARAO
IBBI/IPA-003/IP-N00358/2021-2022/13753
Liquidator in the matter of
M/s. Sri Pavana Keerti Hotels India Private Limited
AFA valid upto: 31.12.2025

Date:23.11.2025
Place: Hyderabad

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/s. SRI PAVANA KEERTI HOTELS INDIA PRIVATE LIMITED

Sl. No.	Particulars	Details
1.	Name of corporate debtor	M/s. Sri Pavana Keerti Hotels India Private Limited
2.	Date of incorporation of corporate debtor	05.12.2013
3.	Authority under which corporate debtor is incorporated / registered	ROC, Hyderabad
4.	Corporate Identity No. of corporate debtor	U55101TG2013PTC091509
5.	Address of the registered office and principal office (if any) of corporate debtor	M.NO: 3-6-552 TO 558 & 558/1, Main Road Level 5,6,7, Himayathnagar, Hyderabad, Telangana, India, 500029
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7.	Liquidation commencement date of corporate debtor	20-11-2025 (Copy of order received on 21.11.2025)
8.	Name and registration number of the insolvency professional acting as liquidator	GOVADA VENKATA SUBBARAO IBBI/PA-003/IP-N-00358/2021-2022/13753
9.	Address and e-mail of the liquidator, as registered with the Board	Rajiv Swagruha Apartments, Flat No. 106, Block A - 05 Classic Diamond Towers, Anand Nagar, GSI Bandlaguda, Next to D-Mart, Hyderabad, Telangana, 500068 Email: govada.subbarao1@gmail.com
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Sd/- GOVADA VENKATA SUBBARAO
IBBI/PA-003/IP-N00358/2021-2022/13753
Liquidator in the matter of

Date: 23-11-2025
Place: Hyderabad

M/s. Sri Pavana Keerti Hotels India Private Limited
AFA valid upto: 31.12.2025



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AFA 31.12.2025 వరకు నిర్బంధం

